

(a) the total value of collaborations cleared for deep-sea fishing during the last three years; and

(b) the steps taken to assist smaller entrepreneurs to obtain clearances for foreign collaborations and joint ventures in deep-sea fishing?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) During the last three years, 32 deep-sea fishing projects involving foreign equity participation have been cleared under the schemes relating to Joint Ventures, Leasing and Test Fishing. The total value of foreign equity in these projects is Rs. 32.98 crores.

(b) Entrepreneurs submit project proposals for foreign collaboration in accordance with the guidelines laid down for this purpose. Such proposals are examined on merit and a decision is communicated at the earliest.

Murari Committee

843. SHRI S. M. LALJAN
BASHA:
PROF. UMMAREDDY
VENKATESWARLU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Murari Committee constituted by the Government to look into causes of sickness of the deep-sea fishing industry has submitted its report;

(b) if so, the recommendations made therein and the action being taken thereon;

(c) if not, the time by which the Committee is likely to submit its report; and

(d) the other steps proposed to be taken to revive the sick deep-sea fishing sector?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

(c) The Committee is likely to submit its report soon.

(d) The following steps have been taken to assist the deep-sea fishing sector:—

1. Provision of 33 % subsidy on the cost of indigenously constructed deep-sea fishing vessels.
2. Provision of loan facility on soft terms by SCICI Ltd.
3. Assistance for construction of fishing harbours at major and minor ports.
4. Training of deep-sea fishing operatives for manning the fishing vessels.
5. Assistance for diversified fishing.
6. Price reimbursement on HSD consumed by Export Oriented Deep Sea Fishing Vessels.
7. Equity participation by Marine Products Export Development Authority in deep-sea fishing projects.

8. Rehabilitation assistance* to sick deep sea fishing units.

Post and Telegraph offices in Karnataka

Policy of MTNL

844. DR. ASIM BALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Limited has decided to revise its policy;

(b) if so, the details thereof;

(c) whether the Government have accepted the recommendations of the Athreya Committee report in this regard; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise.

(c) and (d) The recommendations of the Athreya Committee are being processed.

845. SHRI A. VENKATESH NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices, category-wise and telegraph offices functioning at present in Karnataka, district-wise; and

(b) the proposal for opening new post offices, category-wise in near future in the State, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) District-wise information regarding the number of post offices, category-wise, and the telegraph offices functioning at present in Karnataka is given in the attached *Statements I & II* respectively.

(b) 7 more departmental sub post offices are proposed to be opened by 31.3.94 district-wise details of which are given in the attached *Statement-III*

STATEMENT-I

Details of the number of post offices, category-wise functioning at present in Karnataka, district-wise

Sl. No.	Name of district	Head post offices	Departmental sub post offices	Extra departmental sub post offices	Extra departmental branch post offices	Total
1	2	3	4	5	6	7
1.	Bangalore (Rural)	1	39	1	318	359
2.	Bangalore (Urban)	7	244	4	68	323